

ITEM NO.2 - PH

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).22304-22306/2015

(Arising out of impugned final judgment and order dated 19/05/2015 in LPA No. 1306/2014 19/05/2015 in LPA No. 14965/2013 19/05/2015 in CWJC No. 16016/2013 19/05/2015 in CWJC No. 20143/2013 19/05/2015 in LPA No. 745/2014 19/05/2015 in LPA No. 766/2014 passed by the High Court Of Patna)

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(with appln.(s) for deletion of proforma respondents, impleadment, impleadment as party respondents, impleadment as petitioner, intervention, interim relief and office report)

WITH

SLP(C) No. 22947-22949/2015

(With appln.(s) for transposition, deletion of proforma respondents, Interim Relief and Office Report)

SLP(C) No. 24845-24847/2015

(With appln.(s) for permission to file additional documents and Office Report)

SLP(C) No. 31449/2015

(With Office Report)

CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015

(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 04/10/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Ajit Kr. Sinha, Sr. Adv.
Mr. Anurag Pandey, Adv.
Ms. Reena Pandey, Adv.

Mr. Kavin Gulati, Sr. Adv.
Ms. Pragya Baghel, Adv.
Ms. Ranjeeta Rohatgi, Adv.

Mr. S.B. Upadhyay, Sr. Adv.
 Mr. Dhruv Kumar Jha, Adv.
 Mr. Kiran Kumar Jaipurkar, Adv.

Mr. Amit Pawan, Adv.

For Respondent(s)

Mr. Rakesh Singh, Adv.
 Mr. Arun K. Sinha, Adv.

Mr. Chandra Prakash, Adv.
 Mr. Shailendra Kumar, Adv.

Mr. Dushyant Parashar, Adv.

Mr. S.R. Singh, Sr. Adv.
 Mr. Kumar Ranjan, Adv.
 Mr. Gopal Jha, Adv.
 Mr. Vivek Vardhan, Adv.
 Mr. Dilip Raghuvanshi, Adv.

Mr. Dinesh Dwivedi, Sr. Adv.
 Mr. Manish Shrivastava, Adv.
 Mr. Krishnam Mishra, Adv.
 Mr. Nishant Singh, Adv.
 Mr. Gopal Singh, Adv.

Mr. Dinesh Dwevedi, Sr. Adv.
 Mr. Gopal Singh, Adv.
 Mr. Shivam Singh, Adv.
 Mr. Advitya Awasthi, Adv.

Mr. Gyan Prakash Srivastava, Adv.

Mr. Durga Dutt, Adv.
 Mr. Rohit Priyadarshi, Adv.
 Ms. Nitu Kumari, Adv.
 Mr. Himanshu Munshi, Adv.

Mr. Lakshmi Raman Singh, Adv.

Mr. Subhro Sanyal, Adv.

Ms. Surabhi Sanahta, Adv.
 Mr. Mohit Kr. Gupta, Adv.
 Ms. Manju Jetley, Adv.

Mr. Nidhesh Gupta, Sr. Adv.
 Mr. M.K. Choudhary, Adv.
 Ms. Namita Choudhary, Adv.
 Mr. Avinash, Adv.
 Mr. Harshol Singh, Adv.

Mr.Reena Pandey,Adv.

Mr. Udita Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties at length.

Matters remained part heard.

List the matters on 9th November, 2016 as part heard on
the top of the Board subject to overnight part heard matter.

[O.P. SHARMA]
AR-CUM-PS

[SUMAN JAIN]
COURT MASTER